

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:265
ANSWERED ON:23.11.2012
SPECIAL PACKAGE
Pandey Saroj

Will the Minister of FINANCE be pleased to state:

- (a) whether some States of the country have received special package for their development during the current financial year;
- (b) if so, details thereof along with amounts released so far the State-wise; and
- (c) the time by which the complete amount is likely to be released?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): Annual Plans of the States are finalized on an assessment of inter-state and inter-sectoral Plan priorities, including special needs, within the overall availability of resources at the Central and State level. Central Assistance to State Plans is released annually by the Ministry of Finance, including Special Central Assistance (SCA) to meet the gap in resources to Special Category States; Special Plan Assistance (SPA) to Special Category States for funding of identified projects that are not covered under any Central scheme; SCA for Border areas; SCA for Hill areas and One Time Additional Central Assistance (OTACA) for the projects of Special importance to General Category States. Further, under the State component of Backward Regions Grant Fund (BRGF), the ongoing Integrated Action Plan (IAP) for 82 selected Tribal and Backward Districts, Bundelkhand Package for Uttar Pradesh & Madhya Pradesh, Special Plan for KBK districts of Odisha, Special Plan for Bihar and Special Plan for West Bengal have been approved for continuation during 2012-13. State-wise details of funds released during 2012-13 till 21.11.12 is given in the Annexure-I.

The release of funds is made on recommendations of the Planning Commission and keeping in view the absorptive capacity of projects/States.